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Central Administrative Tribunal
Principal Bench

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O.A. No. 383/95

New Delhi, this the 2nd day of June, 1995

Hon'ble Shri J.P. Sharma, Member (Judicial)
Hon'ble Shri B.K. Singh, Member (Administrative)

1. Sh. R.N. Gupta s/o Shri H.R. Gupta,
Ex. Senior Platoon Commander,
Sanad No. 4677, Delhi Home Guard,
R/o H.No. 221, Old Birla Line, Delhi-7.
2. Shri On Parkash s/o Sh. Din Dayal,
Ex. Platoon Commander, Delhi Home Guard,
R/o 12, Khilona Bagh, Near Nanak Piao
Gurudwara,
Bhama Shah Marg, Delhi-9.
3. Shri Furam Mal s/o Sh. Tara Chand,
Ex. Platoon Commander, Delhi Home Guard,
R/O N-129/45, Khilona Bagh,
Near Nanak Piao Gurudwara, Bhama Shah
Marg, Delhi- 9.
4. Surya Bali Pandey s/o Sh. Lallan Pandey,
Ex. Home Guard, Delhi Home Guard,
Sanad No. 8128, R/o F-6/125, Khajuri Colony,
Delhi- 94.
5. Sh. Jagdish Prasad s/o Sh. Tika Ram,
Ex. Home Guard, Delhi Home Guard, Sanad
No. 4756, R/O L-97, Mangol Puri, Delhi-83.
6. Shri B.N. Sharma s/o Sh. R.R. Sharma,
Ex. Company Commander, Delhi Home Guard,
Sanad No. N/3941,
R/O AA/143, Shalimar Bagh,
Delhi- 52,
7. Sh. Ganpat Rai s/o Sh. Budh Ram,
Ex. Platoon Commander, Delhi Home Guard,
Sanad No. N/3945, R/O SK-36, Chowki No. 2,
Sindhora Kalan, Delhi- 110 052.

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8. Vijay Singh s/o Sh. Nathu Singh,
Ex. C.H.M. , Delhi Home Guard, Sanad No.3943,
R/o H.No.58, Akhare Wali Gali,
Delhi.
9. Chander Parkash s/o Sh. Kanhiya Lal,
Ex.P.H.³ Delhi Home Guard, Sanad No.N/3946,
R/o H.No.8-1620, Shastri Nagar, Delhi-52.
10. Sh.Kishori Lal s/o Sh. Ram Sumer,
Ex. Home Guard, Delhi Home Gaurd, Sanad No.3998,
R/o Gali No.7, New Chandrawal, Delhi-7.
11. Sh. Ram Gopal s/o Sh. Paras Ram,
R Ex- Home Guard, Delhi Home Guard, Sanad No.3976,
R/o 2145, Shora Kothi, Ghanta Ghar,
Subzi Mandi, Delhi-7.
12. Sri Chand s/o Sh. Neta Singh,
Ex. Platoon Commandor, Delhi Home Guard,
Sanad No.N/3945,
R/o 17, Lalita Block, Shastri Nagar, Delhi-52.
13. Sh.Ram Sahodar s/o Sh. Vishwanath Singh,
Ex. Home Guard, Delhi Home Guard, Sanad No.4011,
R/o 203, Old Birla Line, Delhi-7.
14. Sh.Ramesh Chand s/o Sh. Suraj Bhan,
Ex. Home Guard, Delhi Home Guard, Sanad No.3985,
R/o 73/2/B, Roshanara Building, Shakti Nagar,
Delhi-110007.
15. Sh.shyam Lal s/o Sh. Babu Lal,
Ex. S.L. , Delhi Home Guard, Sanad No.N/3947,
R/o M-184, Shastri Nagar, Delhi-52.
16. Sh.Girja Shanker s/o Sh. Mukhlal,
Ex. Home Guard, Delhi Home Guard, Sanad No.4003,
R/o S-1080, Mangol Puri, Delhi-83.

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17. Raj Kumar s/o Late Prithvi Raj,
Ex. P.H., Delhi Home Guard, Sanad No.N/3648,
R/o 915, Farash Khana, Delhi-6.
18. Sh.Vipin Kumar, s/o Sh. Roop Kishore,
Ex. Home Guard, Delhi Home Guard, Sanad No.9124,
R/o 26/69, Shakti Nagar, Delhi-7.
19. Sh. Ram Prasad s/o Sh. Sidhar Singh
Ex. Commandant, Delhi Home Guard, Sanad No.9056,
R/o 14/32, Sindhora Kalan, Shakti Nagar,
Chowki No.2, Delhi-110052.
20. Sh.Mangal Singh s/o Sh. Hardayal Singh,
Ex. Home Guard, Delhi Home Guard, Sanad No.7783,
R/o D-3/404, Nand Nagri, Delhi-110093.
21. Sh.Chaman Lal s/o Sh. Gopal Singh,
Ex. Home Guard, Delhi Home Guard, Sanad No.365,
R/o 235, Gali No.8, Padam Nagar,
Kishan Ganj, Delhi-7.
22. Gopi Chand @ Singh ~~s/o~~
R/o Ex.Home Guard, Delhi Home Guard, Sanad No.3970,
R/o civil lines Delhi.
23. Sh. Babu Lal s/o Sh. Lekh Ram,
Ex. Home Guard, Delhi Home Guard, Sanad No.8222,
R/o 38, Birla Line (Old), Delhi-7.
24. Sh.Lalji Rai s/o Sh. B. Rai,
Ex. Home Guard, Delhi Home Guard, Sanad No.3996,
R/o 6/5789, New Chandrawal, Jawahar Nagar,
Delhi-110007
25. Sh. Amar Nath s/o Sh. Shahdev,
Ex. Home Guard, Delhi Home Guard, Sanad No.3731,
R/o 638- J.J. Colony, Shakarpur, Delhi-34.

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26. Sh. Chander son of Shri Barsati Lal,
Ex. Home Guard, Delhi Home Guard,
Sanad No. 3755, R/o 401, Gali Chakki Wali,
Kabir Basti, Malka Ganj,
Delhi- 7

Applicants

(By Shri Davendra B. Goswami, Advocate)

Versus

1. Delhi Administration,
service to be effected through its
Chief Secretary, 5, Sham Nath Marg,
Delhi- 54.
2. The Commandant,
Home Guards, Delhi,
'A' Block, 11nd Floor, Vikas Bhawan,
New Delhi- 110 002.
3. Director General Home Guards
and Civil Defence,
Delhi Administration, Delhi,
Raja Garden, New Delhi- 27.

.. .. Respondents

(By none)

Judgement (Oral)

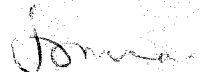
By Shri J.P. Sharma, Member (J)

The learned counsel for the applicants states
that he has filed the fresh application and so he
does not want to press this application.

In view of the statement of the learned counsel,
the present application is, therefore, dismissed as
withdrawn with liberty to assail the grievance as
prescribed under law.


(B.K. SINGH)
MEMBER (A)

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(J.P. SHARMA)
MEMBER (J)